

**GOVERNMENT OF MEGHALAYA
LAW (A) DEPARTMENT
NOTIFICATION
(ORDERS BY THE GOVERNOR)**

Dated Shillong, the 14th September, 2022.

No.LJ(A)89/2021/105 - In exercise of powers conferred under sub- section (3) of Section 24 of the Code of Criminal Procedure Code, 1973 the Governor of Meghalaya is pleased to appoint the following advocates as Asstt. Public Prosecutors/Asstt. Govt. Pleaders, in the District as indicated against each name with their headquarters, with immediate effect and until further orders:-

District	Name	Headquarter
South West Khasi Hills, Mawkyrwat.	Smti. Usidalin Mawkhlieng	Shillong
Ri-Bhoi District, Nongpoh	Shri Shyam Thapa	Shillong
Ri-Bhoi District, Nongpoh	Miss Rashmi Ronghang	Nongpoh
Ri-Bhoi District, Nongpoh	Shri. Laborious Shakwa	Nongpoh
Ri-Bhoi District, Nongpoh	Smti. Basanti Swer.	Nongpoh

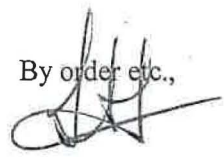
Sd/-
Secretary to the Govt. of Meghalaya
Law Department.

Memo.No.LJ(A) 89/2021/105 - A
Copy forwarded to :-

Dated Shillong, the 14th September, 2022.

1. The Advocate General, Meghalaya, High Court of Meghalaya, Shillong – 793001.
2. The Director of General of Police, Meghalaya, Shillong.
3. The Deputy Commissioners, Mawkyrwat/Nongpoh.
4. The District & Sessions Judges, Mawkyrwat/Nongpoh.
5. The Superintendents of Police , Mawkyrwat/Nongpoh.
6. The Accountant General (A&E) Meghalaya, Shillong-793001.
7. Persons concerned. Charge report of assuming charge as Asst.Public Prosecutor/Asst. Govt. Pleader along with contact No. should also be furnished to this Department. This appointment will be reviewed after every 6(six) months.
8. The Secretary, High Court Bar Association, Shillong.
9. The Secretary, Shillong Bar Association, Shillong.
10. The Director of Printing & Stationery, Meghalaya, Shillong for favour of publication of the notification in the next issue of the Meghalaya Gazette.
11. The Treasury Officers, Mawkyrwat District Treasury/Nongpoh District Treasury.
12. Law(B) Department.
13. DEO, Law Department.
14. Guard File.

By order etc.,


Deputy Secretary to the Govt. of Meghalaya
Law (A) Department.